

to the Government regarding the issues mentioned in the Jansatta news item dated 31-1-1994 after the Chief Ministers' Conference held in January, 1994, they have not briefed the press in this regard. The Minister for Internal Security did not visit Malda on 28.1.1994 at all.

The Chief Minister, West Bengal, had raised the issue that mixing of voters' card with identity card in infiltration-prone areas will be duplicating the exercise and it will not serve any useful purpose.

The variations which occurred in population in the border districts of West Bengal during the last 20 years are attached as Annexure [Appendix 170 Annexure No. 51]

Payment of relief to Kashmiri Migrants in Ghaziabad

2434. CHOWDHRY HARI SINGH: Will the Minister of HOME AFFAIRS be pleased to refer to the answer to Unstarred Question 2882 given in the Rajya Sabha on 22nd December, 1993 and state:

(a) the reasons for non-disbursement of relief to the Kashmiri migrants in Ghaziabad District after March, 1993 till date in spite of the Central advice to the Uttar Pradesh Government to pay such relief expeditiously; and

(b) whether Government are aware that some Kashmiri migrants in Ghaziabad District in Uttar Pradesh have not received the relief even from March, 1992 and if so, the reasons therefor and the action taken or proposed to be taken by the Central Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) The State Government has been reminded and requested to make available the required funds urgently.

(b) According to available information in the case of 52 families residing

in Tehsil Dadri, District Ghaziabad payments have not been made since different dates from June to December, 1992.

ISI Activities in Assam

2435. SHRI GURUDAS DAS GUPTA:

SHRI N. E. BALARAM:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Assam Chief Minister, Hiteswar Saikia had written to Central Government in 1992 about the presence and activities of Pakistan's military intelligence agency-ISI in the State; and

(b) if so, what are the details thereof and what action was taken by the Union Government to check the same?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. M. SAYEED): (a) No, Sir.

(b) Does not arise.

Publication of Islamic Encyclopedia

2436. SHRI JAGMOHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of the fact that an Islamic Encyclopedia in Malayalam (Islam Vignhana Kosham) has been published by a Kozhikode-based publishing company;

(b) whether the world map published on the opening pages of the encyclopedia shows Kashmir a part of Pakistan;

(c) whether it is a fact that the present Education Minister of Kerala, Shri E. T. Mohammad Basheer, is a Member of the Advisory Board under whose guidance the encyclopedia was prepared; and

(d) if the answer to the above parts are in the affirmative, what action Government propose to take in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) Yes, Sir.

(b) No Sir. The map printed on it shows Kashmir as a region where muslims are in majority, comprising over 50 per cent of the population.

(c) Yes, Sir.

(d) The publication contained several objectionable observations. Hence the State Government of Kerala has been advised to take appropriate action against the publisher of this Encyclopaedia.

Spying Activities of J&K Secretariat Officers

2437. SHRI RAM GOPAL YADAV:

SHRI ANANT RAM JAISWAL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether according to the Central Police Officers, more than two hundred officers of Jammu and Kashmir Secretariat are engaged in spying activities for Pakistan;

(b) whether a list containing the names of these officers was sent to Government some time back; and

(c) if so, what are the details thereof stating the action taken by Government in this matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) Government have no information about the involvement of more than two hundred officers of the J&K secretariat being engaged in spying activities for Pakistan.

(b) and (c) In view of (a) above, the question does not arise.

कश्मीर संबंधी नीति

2438. श्री विलीप सिंह जूदेव : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार कश्मीर संबंधी नीति की समीक्षा करने का विचार रखती है ;

(ख) यदि हां, तो इस संबंध में ब्यौरा क्या है ;

(ग) क्या सरकार ने इस बात को सुनिश्चित करने के लिए कोई कार्यवाही की है कि गैर-सैनिक नागरिकों को किसी प्रकार की असुविधा और कठिनाई न हो ;

(घ) क्या सरकार ने कश्मीर में पिछले तीन वर्षों से लगातार गड़बड़ी का माहौल बने रहने के कारण वहां के लोगों को हो रही कठिनाइयों का आंकलन किया है ;

(ङ) यदि हां, तो उसका ब्यौरा क्या है ; और

(च) क्या सरकार मंत्रालय में नीति निर्धारण एकक स्थापित करने का विचार रखती है ?

गृह मंत्रालय में राज्य मंत्री (श्री राजेश पायलट) : (क) में (च) सरकार, जम्मू और कश्मीर में जल्दी से जल्दी सामान्य हालात बहाल करने और राजनीतिक प्रक्रिया पुनः शुरू करने के लिए उत्सुक है। इस दिशा में पिछले कुछ महीनों के दौरान अनेक उपाय किए गए। वन्दुक के भय को कम करने के लिए सुरक्षा प्रबन्धों को सुचारु बनाने और उग्रवादियों पर दबाव तेज करने के अलावा स्थानीय प्रशासन को पुनः सक्रिय बनाने, प्रशासन और लोगों के बीच की दूरी को पाटने और शिकायत निवारण प्रणाली को सुदृढ़ करने पर विशेष ध्यान दिया जा रहा है। विकास और आर्थिक गतिविधियों को तेज करने के लिए विशेष प्रयास किए जा रहे हैं। इस उद्देश्य के लिए योजनाएं तैयार करने के लिए राज्य मंत्री